## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1163 ANSWERED ON:13.08.2013 CONSTRUCTION OF HOSTELS Patle Kamla Devi

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of proposals for construction of hostel buildings under the Babu Jigjivan Ram Chhatravas Yojana (BJRCY) and proposals for scholarships received from the State Governments including Chhattisgarh during each of the last three years and the current year along with the funds involved therein;

(b) the reasons for pendency of the proposals received from the State Governments so far; and

(c) the time by which action is likely to be taken on the said proposals and the funds allocated and released?

## Answer

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

(a) to (c) Under 'Babu Jagjivan Ram Chhatrawas Yojna', Central assistance is released, inter-alia, to the State Governments/UT Administrations for construction of hostels for Scheduled Caste students.

Central assistance is released to State Governments/UT Administrations for providing scholarships to the students belonging to Scheduled Castes under the following Centrally Sponsored Schemes:

(i) Post Matric Scholarship for Students belonging to Scheduled Castes

(ii) Pre-matric Scholarship for the Children of those who are engaged in 'unclean' occupation (both for SCs and non-SCs)

(iii) Centrally Sponsored Scheme of Pre-matric Scholarship for Scheduled Castes Students studying in Class IX & X (New Scheme implemented w.e.f. 01.07.2012).

Central assistance is released under above Schemes every year, based on receipt of proposals, complete in all respects, from the State Governments/UT Administrations. Release of Central assistance is also subject to availability of adequate budgetary provisions under the relevant Schemes.

Since these proposals are for a particular financial year, all the proposals are processed during the same year.

A Statement showing the State/Union Territory-wise Central assistance released to them under above Schemes based on their compete proposals received during the last three years(2010-11 to 2012-13) and current year 2013-14(upto 8.8.2013) is enclosed.